

(v) (a) Second Annual Report and Accounts of the Madras School of Economics (MSE), Chennai, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

[Placed in Library. See No. L. T. 10998/17/23]

(vi) (a) Annual Report and Accounts of the Institute for Social and Economic Change (ISEC), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10999/17/23]

III. A copy (in English and Hindi) of the Forty-first Progress Report on the Action Taken pursuant to the recommendations of the Joint Parliamentary Committee (JPC) on Stock Market Scam and matters relating thereto (December, 2023).

[Placed in Library. See No. L. T. 11000/17/23]

Report and Accounts (2022-23) of NIMHANS, Bengaluru and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल): महोदय, मैं राष्ट्रीय मानसिक स्वास्थ्य और स्नायु विज्ञान संस्थान (निम्हंस), बेंगलुरु अधिनियम, 2012 की धारा 19 की उप धारा (4) और धारा 20 के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences (NIMHANS), Bengaluru, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10776/17/23]

I. Heritage Bye-laws of the Ministry of Culture

II. Report and Accounts (2021-22) of Ramakrishna Mission Institute of Culture, Kolkatal; and NCZCC, Prayagraj and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRIMATI MEENAKASHI LEKHI): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Heritage Bye-laws of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958:-

(1) Heritage Bye-laws for Kalinga Monuments, Karanpur, Dehradun,

Uttrakhand.

- (2) Heritage Bye-laws for Bhubaneswari Temple, Rajnagar, Gomati, Tripura.
- (3) Heritage Bye-Laws for Gunavati Group of Temples, Radhakrishorepur, Gomati, Tripura.
- (4) Heritage Bye-Laws for The Dargah Hazrat Abbas, Saadatganj, Lucknow, Uttar Pradesh.
- (5) Heritage Bye-Laws for The Kaz Main Buildings, Mansoor Nagar, Lucknow, Uttar Pradesh.

[Placed in Library. For (1) to (5) See No. L. T. 10809/17/23]

II. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of Ramakrishna Mission Institute of Culture, Kolkata, West Bengal, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Mission.

[Placed in Library. See No. L. T. 10811/17/23]

- (ii) (a) Annual Report and Accounts of the North Central Zone Cultural Centre (NCZCC), Prayagraj, Uttar Pradesh for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 10810/17/23]

I. Notification of the Ministry of Petroleum and Natural Gas

II. Report and Accounts (2022-23) of BCPL, Guwahati; and RGIPT, Amethi and related papers

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. PNGRB/Tech/5-RO/(1)/2022 (P-3803)., dated the 2nd November, 2023, publishing the Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for dispensing of